

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-205/2003/6931/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Shri Dhruvad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 20<sup>th</sup> December, 2021.

Sub:- **Casual leave and Permission to avail winter vacation.**

Ref:- No. JHD.-1/2021/18/21/4670 dated 18.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2021 and 23.12.2021 and permission to avail winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission from the morning of 22.12.2021 till the evening of 02.01.2022**, as prayed for. The next senior most Judicial officer at the station will remain in charge of his Court and office during his absence

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2003/6932-6933/A, dated** , 20-12-2021  
Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

*Sd/-*  
20/12/21  
**JT.REGISTRAR (VIGILANCE)**  
*Kola*